



HIGH COURT OF BOMBAY AT GOA

FOR WEDNESDAY, THE 31ST MAY, 2023

LIST OF FIRST APPEAL (DIVISION BENCH) READY MATTERS AS ON 31-05-2023

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
1	FA/104/2012	ANIL VASANT PEDNEKAR AND ANR., VS DR. SURESH BHALCHANDRA SHETYE AND ANR.,	A.A. AGNI ADV. AKSHAY UDAY NAIK APPELLANTS	ADV. SANDESH PADIYAR R.NO. - 2 ADV. ANOOP GAOKER FOR R.NO. 1
SUIT FOR DECLARATION & PERMANENT INJUNCTION				
2	FA/76/2015	UNION OF INDIA, BY ITS FLAG OFFICER COMMANDING. VS COMMUNIDADE OF CHICALIM, BY ITS ATTORNEY AND ANR.,	ADV. MAHESH AMONKAR	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 1 ADV. ANUSHA KAISUKAR FOR R.NO. 1
LAC (U/S-18)				
3	FA/125/2015	SALDANHA DEVELOPERS PVT. LTD., REPRESENTED BY ITS MD BENEDICT SALDANHA AND ANR., VS ERIC D'SOUZA AND 7 ORS.,	ADV. VLEDSON LUCIO BRAGANZA	
SPL. CIVIL SUIT				
4	FA/113/2016	SHAMSUNDER VASSUDEO KAMAT., VS THE COMMISSIONER, CORPORATION OF THE CITY OF PANAJI.,	ADV. SUNANDA AMONKAR	
LAC (U/S-18)				
5	FA/82/2017	THE EXECUTIVE ENGINEER, DIVISION III (PHE), PWD, PANAJI AND ANR., VS VERO NUNES AND ANR.,	ADV. MANISH DAMODAR SALKAR ADV. VISHWADH SARDESSAI AGA FOR APPLICANT ADV. MANISH DAMODAR SALKAR GA FOR APPELLANT NO. 1	ADV. ASHWIN D. BHOBE FOR R.NO. 2 ADV. SHETYE VAISHALI VINAYAK FOR R.NO. 2 ADV. L. RAGHUNANDAN FOR R.NO.1 ADV. GAURANG D. PANANDIKER FOR R.NO.1 ADV. DEEP D. SHIRODKAR FOR R.NO.1

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				ADV. VIBHAV RAJIV AMONKAR FOR R.NO.1 ADV. PEREIRA SUZETTE SAVIA. A FOR. R.NO.1 ADV. BHOBE SHRADHA SUBHASH FOR R.NO. 2 ADV. GAUTAMI AMEY KAKODKAR FOR R.NO.1
	LAC (U/S-18)			
6	FA/117/2017	THE SPL. LAND ACQUISITION OFFICER, GOA IDC, THROUGH ITS MANAGING DIRECTOR., VS COMMUNDIDAE OF LOUTOLIM.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN	ADV. NIGEL DA COSTA FRIAS FOR RESPONDENT ADV. LAXMI SAWANT FOR RESPONDENT ADV. R. MASCARENHAS FOR RESPONDENT ADV. B. KUKALEKAR FOR RESPONDENT
	LAC (U/S-18)			
7	FA/142/2017	JOAO CAMILO ALMEIDA @ JOHN CAMILO ALMEIDA AND ANR., VS THE STATE, GOVERNMENT OF GOA, REP. BY ITS CHIEF SECRETARY AND 15 ORS.,	ADV. ABHAY NACHINOLKAR	ADV. VIVEK ANGELO RODRIGUES FOR R.NO.15 ADV. MR. ARUN A. S. TALAULIKAR FOR R. NO. 11 ADV. MR. ARUN A. S. TALAULIKAR FOR R. NO. 2 ADV. VIVEK ANGELO RODRIGUES FOR R. NO. 15 ADV. MR. ARUN A. S. TALAULIKAR FOR R. NO. 9 ADV. MR. ARUN A. S. TALAULIKAR FOR R. NO. 6 ADV. MR. ARUN A. S. TALAULIKAR FOR R. NO. 8 ADV. MR. ARUN A. S. TALAULIKAR FOR R. NO. 4 ADV. MR. ARUN A. S. TALAULIKAR FOR R. NO. 10 ADV. VIVEK ANGELO RODRIGUES FOR R. NO. 16 ADV. MR. ARUN A. S.

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				TALAULIKAR FOR R. NO. 3 ADV. MR. ARUN A. S. TALAULIKAR FOR R. NO. 5 MR. ARUN A. S. TALAULIKAR ADV. MR. ARUN A. S. TALAULIKAR FOR R.NO.1 TO 11 ADV. NAIK VITHAL SHIVANAND FOR R.NO.15 ADV. NAIK VITHAL SHIVANAND FOR R.NO.16 ADV. VIVEK ANGELO RODRIGUES FOR R.NO.16

SUIT FOR DECLARATION & PERMANENT INJUNCTION

8	FA/30/2018	HERBIBERTO FRANCISCO MARIA D'CUNHA ALIAS HERIBERTO D'CUNHA (DEC) THR. HIS LRS., VS VICTOR LUIS MONTEIRO AND 7 ORS.,	ADV. RYAN DA PIEDADE MENEZES ADV. GINA MARIA ALMEIDA	ADV. AMIRA ABDUL RAZAQ ADV. VILAS P. THALI FOR R.NO.5 & 6 ADV. ESTIBEIRO ELMA FOR R.NO.1 ADV. HETAL BHARAT MODY FOR R.NO.1 ADV. DIVIYA V. BAKAL FOR R.NO.1 ADV. ASHWINI AGNI FOR R.NO.1
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SPL. CIVIL SUIT

WITH CA/103/2018 IN FA/30/2018	HERIBERTO FRANCISCO MARIA D'CUNHA ALIAS HERIBERTO D'CUNHA (DEC) THR. HIS LRS., VS VICTOR LUIS MONTEIRO AND 7 ORS.,	ADV. RYAN DA PIEDADE MENEZES ADV. GINA MARIA ALMEIDA	ADV. AMIRA ABDUL RAZAQ ADV. ESTIBEIRO ELMA FOR R.NO.1 ADV. HETAL BHARAT MODY FOR R.NO.1 ADV. VILAS P. THALI FOR R.NO.5 & 6 ADV. DIVIYA V. BAKAL FOR R.NO.1 ADV. ASHWINI AGNI FOR R.NO.1
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WITH FA/65/2018	IDA BERTA DOS REMEDIOS CUNHA E GOMES (DEC) THR. HER LRS. AND 2 ORS., VS VICTOR LUIS MONTEIRO	ADV. VILAS P. THALI	
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SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		AND 14 ORS.,		
9	FA/37/2018	COMMUNIDADE OF LOUTULIM, THR. ITS SPECIAL ATTORNEY, FRANKY MONTEIRO., VS THE EXECUTIVE ENGINEER, W.D. VI (ROADS) PWD, MARGAO.,	ADV. NIGEL DA COSTA FRIAS ADV. SHRUTI BHOMKAR ADV. BAVINA KUKALEKAR	ADV. KHOLKAR NEHA UMESH FOR R.NO.1
	LAC (U/S-18)			
10	FA/121/2018	MARIA FATIMA IVETE DEAZAREDO SILVEIRA., VS VERODIANA VAS E AZAREDO AND 8 ORS.,	ADV. DHARMANAND R VERNEKAR ADV. KAMAT ANKITA AVDHUT ADV. GAURI POI	ADV. DE SOUSA ZELLER FOR R.NO.8 ADV. JOSE SOCORINHO ANTAO FOR R.NO.8 ADV. DE SOUSA ZELLER FOR R.NO.7 ADV. PEARL ELSA REMEDIOS FOR R.NO.2 & 3 ADV. PRIYESH MADKAIKAR FOR R.NO.8 ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.2 & 3 ADV. SILVIA COLACO FOR R.NO.8 ADV. JOSE SOCORINHO ANTAO FOR R.NO.7 ADV. PRIYESH MADKAIKAR FOR R.NO.7 ADV. SILVIA COLACO FOR R.NO.7 ADV. SIYA U. DHARGALKAR FOR R.NO.2 & 3
	SPL. CIVIL SUIT			
11	FA/136/2018	VRUSHALI KESHAV KUDASKAR AND 2 ORS., VS SHRADDHA PRAKASH KESARKAR AND 6 ORS.,	ADV. SARVESH DINKER KAMAT MALYEKER ADV. SONAL KAMAT MALYEKER	ADV. PALYEKAR VINITA VISHRAM FOR R. NO. 3 AND 4 ADV. SUNANDA PANDURANG AMONKAR FOR R-7 ADV. VAIGANKAR SAMIKSHA MADHUKAR FOR R.NO.1 & 2 ADV. ASMITA NAKUL TIRODKAR FOR R.NO.1 &

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				2 ADV. SOMNATH B. KARPE FOR R.NO.1 & 2
	SPL. CIVIL SUIT			
	WITH FA/96/2019	SHRADDHA PRAKASH KESARKAR AND ANR., VS VRUSHALI KESHAV KUDASKAR AND 7 ORS.,	ADV. SOMNATH B. KARPE ADV. ASMITA NAKUL TIRODKAR ADV. VAIGANKAR SAMIKSHA MADHUKAR ADV. ABHISHEK SAWANT	ADV. PALYEKAR VINITA VISHRAM FOR R.NO.4 AND 5 ADV. MASHELKAR TANISHA AVINASH FOR R.NO.4 & 5 ADV. PADGAONKAR KISHAN C FOR R.NO.4 & 5 ADV. KAMAT GHANEKAR TANVI FOR R.NO.4 & 5
12	FA/144/2018	CAMILO CAETANO, REP. BY ATTORNEY, APPELLANT NO. 12 AND 12 ORS., VS JOSEPH ROAS DE LIMA FERNANDES AND ANR.,	ADV. DEVIDAS J. PANGAM ADV. PARIKSHIT S. SAWANT	ADV. VINOD VISHNU KORGAONKAR FOR RESPONDENTS ADV. BERNARD FERNANDES FOR RESPONDENTS ADV. VILAS PAVITHRAN FOR RESPONDENTS ADV. MANGUESHKAR KAJOL KAMLESH FOR RESPONDENTS ADV. VLEDSON LUCIO BRAGANZA FOR RESPONDENTS
	SPL. CIVIL SUIT			
13	FA/156/2018	SHITIJ BUILD CON. PVT. LTD., THR. ITS AUTH. SIGN., RRAHUL UPADHYAY., VS USHABAI @ MOGREMBAI MAHADEV SINAI KAKODKAR, REP. BY ATTORNEY, SHITAL MAHADEV KAKODKAR AND 13 ORS	ADV. PALYEKAR VINITA VISHRAM ADV. MASHELKAR TANISHA AVINASH ADV. KAMAT GHANEKAR TANVI	ADV. SUNANDA PANDURANG AMONKAR ADV. TARSHISH LEO PEREIRA FOR R.NO.1 ADV. ALMEIDA MARIO JOAQUIM PINTO FOR R.NO.1 ADV. SHENVI KAKODKAR PRANAV SURYAJI R-2(H)(I&II)
	SPL. CIVIL SUIT			
	WITH FA/11/2019	ARUNDHATI RAMANANDA PRABHU DESAI (DEC) THR. RAJESH RAMANADA PRABHU DESAI AND ANR.,	ADV. AMIT PALEKAR ADV. KAMAKSHI PARAB ADV. NALANDA CHARI ADV. SAEESH S.	ADV. ALMEIDA MARIO JOAQUIM PINTO FOR R.NO.1 & 2(B) ADV. TARSHISH LEO

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VS USHABAI @ MOGREMBAI MAHADEV SINAI KAKODKAR AND 11 ORS.,	GOVENKAR ADV. GAURISH NAIK ADV. ELDRIN AFONSO ADV. DIGGAJ TENDULKAR	PEREIRA FOR R.NO.1 & 2(B) ADV. SHENVI KAKODKAR PRANAV SURYAJI R-2(H1 &H2)
14	FA/51/2019	BALAJI CONSTRUCTION COMPANY, REP. BY THEIR PARTNER, HEMANT RADHAKRISHNA SAPALE., VS LIRA SIRAJ SHAIKH AND 34 ORS.,	ADV. SHIVAN DESAI COTA VIEGAS MARIA CARMEL TERESA DE JESUS ANIROODH C. SARDESAI	ADV. PALYEKAR VINITA VISHRAM R.NO.3-6, 9-15 AND 34 ADV. PALYEKAR VINITA VISHRAM FOR R. NO. 7 POOJA NAIK SHUKR USGAONKAR ADV. MASHELKAR TANISHA AVINASH FOR R. NO. 7 ADV. PADGAONKAR KISHAN C FOR R. NO. 7 ADV. MASHELKAR TANISHA AVINASH R.NO.3-6, 9-15 & 34 ADV. MAVLON A. AFONSO R-17,19,25,25(ABC),29,30& 32 ADV. KAMAT GHANEKAR TANVI R.NO.3-6, 9-15 & 34 ADV. PADGAONKAR KISHAN C R.NO.3-6, 9-15 & 34 ADV. SAPNIL DESSAI R-17,19,25,25(ABC),29,30& 32 ADV. RADHARAO F. GRACIAS FOR R.NO.29, 30 & 32 ADV. RADHARAO F. GRACIAS R-17,19,25 & 25(ABC) ADV. JONATHAN L. RODRIGUES R-17,19,25(ABC)29,30,32
		CIVIL SUIT		
15	FA/62/2019	KUNJ BEHARI GUPTA AND ANR., VS THEODORA VERONICA @ THEODORA VERONICA PINTO AND 15 ORS.,	ADV. VENKATESH AMEYA NAYAK SALATRY	ADV. PRILAM PREMANAND PHADTE FOR R.NO.13 ADV. BUDHAJI GAWADE FOR R.NO.12 ADV. V. AJAY KUMAR

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				FOR R.NO.12
		CIVIL SUIT		
16	FA/63/2019	NAVVKAR GOA CORPORATION, THR. IS PARTNER APPELLANT NO. 2 AND ANR., VS MARY GRACY D'SOUZA AND ANR.,	ADV. ASHWIN D. BHOBE ADV. FERNANDES ANNELEISE ADV. KALPA DEVIDAS GOVENKAR ADV. SAGAR SURENDRA SARMALKER	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1 ADV. R.BANAULIKAR FOR R.NO.1 ADV. PEARL ELSA REMEDIOS FOR R.NO.1 ADV. SIYA ULHAS DHARGALKAR FOR R.NO.1 ADV. JAYANT PANDURANG MULGAONKAR FOR R.NO.1
		SUIT FOR PERMANENT INJUNCTION		
17	FA/68/2019	SHEILA PRAKASH KAVLEKAR AND ANR., VS RAVINDRA TULSIDAS DEULKAR AND 8 ORS.,	ADV. J. ABREU LOBO ADV. NIGEL JOHN FERNANDES ADV. KUNKOLIEKAR BHARATI KUNDAL	ADV. MARVIN D'SOUZA FOR R.NO.6 AND 7 ADV. MATLOCK D'SOUZA FOR R.NO.6 & 7
		CIVIL SUIT		
18	FA/80/2019	MODELS REAL ESTATE DEVELOPERS, THR. ITS PARTNER, PETER VAZ., VS MODEST BUILDERS AND 3 ORS.,	ADV. PREETAM TALAULIKAR ADV. SIMOES KHER CEAZER JOHN ADV. ALEESHA DOS REIS FALCAO ADV. ABHIJEET KAMAT	ADV. PANKAJ P. PAI VERNEKAR FOR R.NO.1 AND 2 ADV. SANTOSH H. BHARNE FOR R.NO.3 & 4 ADV. BHUVANESHWAR C FATARPEKAR FOR R.NO.1 & 2
		SPL. CIVIL SUIT		
19	FA/5/2021	PRAVINKUMAR GOSALIA VS THE SPECIAL LAND ACQUISITION OFFICER, MARGAO AND ANR	ADV. KAIF NOORANI RIDA SHAIKH	ADV. CORREIA MARIA SIMONE JUDITH
		LAC (U/S-18)		
20	FA/14/2022	NASCIMENTO LUDUVICO FERNANDES VS MARY GRACY DSOUZA AND 2 ORS	ADV. PRANAY A KAMAT ADV. PRANITA NARAYAN GAWANDI	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1 ADV. PEARL ELSA REMEDIOS FOR R.NO.1 ADV. BANAULIKAR RUPA DAMODAR FOR

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				R.NO.1 ADV. SIYA ULHAS DHARGALKAR FOR R.NO.1
21	FA/25/2022	CHERUPAAMBLI MATHEW MATHEW @ C. M. MATHEW VS SRIPAD SHANKAR SINAI SINGBAL (DECEASED) AND 6 ORS.,	ADV. SAGAR B. RIVANKAR VINOD VISHNU KORGAONKAR VLEDSON LUCIO BRAGANZA BERNARD FERNANDES SAGORIKA MAZUMDAR PAVITHRAN VILAS GOVINDAN SAGAR B. RIVANKAR	ADV. ASHWIN D. BHOBE FOR R. NO. 7 ADV. ASHWIN D. BHOBE FOR R. NO. 2 ADV. FERNANDES ANNELISE FOR R. NO. 2 ADV. ANGLE CHIRAG AJAY FOR R. NO. 7 ADV. FERNANDES ANNELISE FOR R. NO. 7 ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 7 ADV. KALPA DEVIDAS GOVENKAR FOR R. NO. 2 ADV. ANGLE CHIRAG AJAY FOR R. NO. 2
		SPL. CIVIL SUIT		
22	FA/26/2022	COMMUNIDADE OF CHICALIM, THR. ITS ATTORNEY, RAYMOND M. CARVALHO VS MURGAO CO-OPERATIVE INDUSTRIAL ESTATE LTD. AND 2 ORS	ADV. JAYANT PANDURANG MULGAONKAR SIYA ULHAS DHARGALKAR BANAULIKAR RUPA DAMODAR	ADV. MANISH DAMODAR SALKAR FOR R. NO. 2
		CIVIL SUIT FOR RECOVERY OF PERMANENT INJUNCTION		
23	FA/53/2022	BABAI KANKONKAR AND ANR VS SANTOSH DAHIYA AND ANR	ADV. ARJUN F. NAIK NEHA P. MALIK KAVITA A. NAIK MEHANDI ANAY NAIK DESAI	
		SPL. CIVIL SUIT		
	WITH CA/47/2022 IN FA/53/2022	BABAI KANKONKAR AND ANR VS SANTOSH DAHIYA AND ANR	ADV. ARJUN F. NAIK NEHA P. MALIK KAVITA A. NAIK MEHANDI ANAY NAIK DESAI	
24	FA/54/2022	CHIPTRAXX A PROPRIETARY CONCERN, REP. BY PROP., CARLOS AUGUSTO NORONHA	TEJAS RANE ANKITA G. GAUDE SHALAKA V. SHELKE	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. AMANDA JUDY WILMA GODINHO FOR R.

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VS		NO. 3
		JOAQUIM CATARINA		ADV. AMANDA JUDY
		FIGUEIREDO GRACIAS		WILMA GODINHO FOR R.
		AND 7 ORS		NO. 8
				ADV. AMANDA JUDY
				WILMA GODINHO FOR R.
				NO. 6
				ADV. AMANDA JUDY
				WILMA GODINHO FOR R.
				NO. 7
				ADV. AMANDA JUDY
				WILMA GODINHO FOR R.
				NO. 5
				ADV. AMANDA JUDY
				WILMA GODINHO FOR R.
				NO. 2
				AKSHAY UDAY NAIK
				AMANDA JUDY WILMA
				GODINHO
				SHIRODKAR PANKAJ
				MANOHER

SPL. CIVIL SUIT

Assistant Registrar
High Court of Bombay at Goa,
Porvorim-Goa

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